

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 52 of 2013 &  
&  
Appeal No. 87 of 2013**

**Dated : 25<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 52 of 2013**

**Tamil Nadu Generation & Distribution  
Corporation Ltd. .... Appellant(s)**

**Versus**

**Neyveli Lignite Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pravin H. Parekh, Sr. Adv.  
Mr. E.R. Kumar  
Mr. Galav Sharma  
Ms. Lakshmi**

**Counsel for the Respondent(s) : Mr. N.A.K. Sharma  
Mr. R.S. Prabhu  
Mr. Somiran Sharma  
Mr. Rajat Nair  
Smt. C.L. Sabrina  
Smt. P. Amaravathy (Rep.)  
for R-1**

**Appeal No. 87 of 2013**

**Neyveli Lignite Corporation Ltd. .... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. N.A.K. Sharma  
Mr. R.S. Prabhu  
Mr. Somiran Sharma  
Mr. Rajat Nair  
Smt. C.L. Sabrina  
Smt. P. Amaravathy (Rep.)**

**Counsel for the Respondent(s) : Mr. Pravin H. Parekh, Sr. Adv.  
Mr. E.R. Kumar  
Mr. Galav Sharma  
Ms. Lakshmi**

**ORDER**

We have heard Mr. N.A.K. Sharma, the learned counsel in both the Appeals.

Post the matters for further hearing on **26.09.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs